

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 24-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankur Prakash, AOR
Mr. Ashutosh Kumar Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for petitioner has filed spare copy in respect of sole respondent. Four weeks' time is given to file fresh particulars for issuance of notice.

List again on 11.10.2018.

MANOJ JAIN
Registrar

MG